


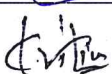
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)58/230/HDB/2017
NAME OF THE COMPANY	Tanishq Infra Ventures Pvt Ltd & Maheshwari Infrastructure &Skyscrapers Pvt Ltd & MPM Hotels Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vinod Parale	Adv.	9849847887	
Kritika.s112@gmail.com	PCS	8179405974	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Ms. Kritika, Learned PCS and Shri P. Vinod, Learned Counsel for the Petitioner. Case admitted.  
Post the case for final hearing on 27.9.2017.

  
Member (T)

  
Member (J)